

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:4930
ANSWERED ON:23.12.2014
NISTAAR LAND
Patole Shri Nanabhau Falgunrao

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken possession or proposes to take possession of Nistaar Land in the villages adjacent to National Tiger Project Area in Bhandara-Gondia areas of Maharashtra adversely affecting the poor villagers residing in the region;
- (b) if so, whether the Government proposes to allocate alternative land to the affected persons; and
- (c) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

- (a), (b) & (c) No Sir. There is no such proposal to take possession of Nistaar Land of villages adjoining the tiger reserve in Bhandara/Gondia Districts of Maharashtra. Giving Nistaar facility falls in the domain of States, who own the land.